

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/464/ (IB)/2017
NAME OF THE PETITIONER(S) : NIHAR STEELS PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LIMITED
UNDER SECTION : 433 (e)(f)**

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

ORDER

Matter called. Counsel for Petitioner absent. Counsel for Respondent also absent.
The Registry is directed to issue notice for causing their appearance on the next
date of hearing. Put up on **16.08.2017 at 10.30 A.M.**



**(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)**

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